

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION NO. 2470**  
TO BE ANSWERED ON 09.03.2021

**Installed Capacity of PSEs**

**2470: SHRI E.T. MOHAMMED BASHEER**

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is aware that the major Public Sector Enterprises (PSEs) are not fully utilizing their installed capacity;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to ensure the optimum utilisation of installed capacities of PSEs in the country?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES**  
**(SHRI ARJUN RAM MEGHWAL)**

(a) to (c) The Central Public Sector Enterprises (CPSEs) function under different sectors having varied working conditions and are governed by sectoral rules, regulations and statutes. CPSEs in sectors like Crude Oil, Petroleum (Refinery & Marketing), Fertilizers, Power, etc. have been functioning mostly by utilizing their full capacity. Further, DPE has taken initiatives to make CPSEs profitable by bringing changes in MoU system for evaluation and monitoring the performance of CPSEs, granting autonomy for financial and functional empowerment of CPSEs through Ratna scheme and Capacity Building Programmes for executives and senior management of CPSEs.

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